

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2200  
ANSWERED ON:07.08.2000  
DEVELOPMENT OF NATIONAL PARKS  
AVTAR SINGH BHADANA

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the number of National Parks under the control of the Government at present, State-wise;
- (b) the amount earmarked for the current financial year, State-wise; and
- (c) whether the Government have any watch regarding the utilisation of the amount ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI)

(a) Under the Wildlife (Protection) Act 1972, the power to declare any area as National Park and its control vests with the respective State/ Union Territory Government. List of National Parks in different States/Union Territories is at Annexure I.

(b) The tentative allocations for different States under the Centrally sponsored schemes, " Development of National Parks and Sanctuaries" and " Project Tiger" is in Annexure II.

(c) Regular watch on utilisation of the amounts released is kept through receipt of utilisation certificates. Moreover, field inspections of the areas for which funds are released are carried out by the officers of the Government of India including the Regional Deputy Directors (Wildlife Preservation).

Annexure I

ANNEXURE IN RESPECT OF PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO 2200 FOR REPLY ON 7.8.2 REGARDING DEVELOPMENT OF NATIONAL PARKS

STATE/UNION TERRITORY WISE LIST OF NATIONAL PARKS IN INDIA

S.	State	National Parks
1	A & N Islands	9
2	Andhra Pradesh	4
3	Arunachal pra.	2
4	Assam	5
5	Bihar	2
6	Chandigarh	-
7	Daman & Diu	-
8	Delhi	-
9	Goa	1
10	Gujarat	4
11	Haryana	1
12	Himachal pra.	2
13	Jammu & Kashmir	4
14	Karnataka	5
15	Kerala	3
16	Madhya Pradesh	11
17	Maharashtra	5
18	Manipur	1
19	Meghalaya	2
20	Mizoram,	2
21	Nagaland	1
22	Orissa	2
23	Punjab	-
24	Rajasthan	4
25	Sikkim	1
26	Tamilnadu	5
27	Tripura	-
28	Uttar Pradesh	7
29	West Bengal	5

Total 88

## ANNEXURE II

### ANNEXURE IN RESPECT OF PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO 2200 FOR REPLY ON 7.8.2 REGARDING DEVELOPMENT OF NATIONAL PARKS

#### TENTATIVE ALLOCATION OF FUNDS FOR DIFFERENT STATES UNDER THE CENTRALLY SPONSORED SC "DEVELOPMENT OF NATIONAL PARKS AND SANCTUARIES" AND "PROJECT TIGER"

(Rs in lakhs)

S. No. & State	Development of National Parks and Sanctuaries	Project Tiger
1 Andhra Pradesh	130	50
2. Arunachal Pradesh	235	75
3. Assam	165	100
4. Bihar	40	100
5. Goa	15	-
6. Gujarat	125	-
7 Haryana	40	-
8. Himachal Praadesh	130	-
9 Jammu & Kashmir	90	-
10 Karnataka	110	200
11 Kerala	90	75
12 Madhya Pradesh	210	600
13 Maharashtra	130	75
14 Manipur	50	-
15 Meghlaya	50	-
16 Mizoram	50	5
17 Nagaland	50	-
18 Orissa	80	125
19 Punjab	20	-
20 Rajasthan	80	200
21 Sikkim	50	-
23 Tripura	50	-
24 Uttar Pradesh	150	350
25 West Bengal	85	200
26 A & N Islands	15	-
27 Chandigarh	10	-